



NOTIFICATION No. 124 / 2021

I

The Hon'ble The Chief Justice is pleased to make the following appointments in the Madras High Court :

Thiru.P.Dhanabal, District Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Chief Judge, Puducherry, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service in Order No.883/2021-LD, Law Department, Government of Puducherry, dated 12.04.2021, is posted on other duty as Registrar General, High Court of Madras, Chennai, vice Thiru.C.Kumarappan, transferred.

Tmt. K.Govindarajan Thilakavadi, Principal District Judge, Cuddalore, is transferred and posted on other duty as Registrar (District Judiciary), High Court of Madras, Chennai, vice Thiru.V.Thangamariappan, transferred.

Thiru. D.Lingeshwaran, VIII Additional Judge (CBI Cases), City Civil Court, Chennai, is transferred and posted on other duty as Director, Tamil Nadu State Judicial Academy, Chennai in the existing vacancy.

Thiru. M.N.Senthil Kumar, Principal District Judge, Nagapattinam, is transferred and posted on other duty as Registrar (Judicial), High Court of Madras, Chennai, vice Thiru.M.Jothiraman, transferred.

Thiru. M.Saisaravanan, District Judge, functioning on other duty as Additional Registrar-I (Vigilance), High Court of Madras, Chennai, is transferred and posted on other duty as Registrar (Vigilance), High Court of Madras, Chennai, vice Selvi.R.Poornima, transferred.

Thiru. K.Seetharaman, Special District Judge, Special District Court to deal with MCOP Cases, Dharmapuri, is transferred and posted on other duty as Additional Registrar (Inspection), High Court of Madras, Chennai, vice Thiru.S.Abdul Malik, transferred.

Thiru. K.Poorana Jeya Anand, IV Additional District Judge, Coimbatore, is transferred and posted on other duty as Registrar (Judicial), Madurai Bench of Madras High Court, Madurai in the existing vacancy.

Thiru. A.K.Mehbub Alikhan, District Judge, functioning on other duty as Additional Director, Tamil Nadu State Judicial Academy, Chennai, is transferred and posted on other duty as Director, Tamil Nadu Mediation and Conciliation Centre, High Court of Madras, Chennai, vice Thiru.K.Ayyappan, transferred.

Thiru. A.Saravanakumar, XVI Additional Judge, City Civil Court, Chennai, is transferred and posted on other duty as Registrar (IT-cum-Statistics), High Court of Madras, Chennai vice Thiru.P.Swaminathan, transferred.

Tmt. K.Sudha, Sessions Judge, Special Court No.I for trial of criminal cases related to elected Members of Parliament and Members of Legislative Assembly of Tamil Nadu, Chennai, is transferred and appointed as Secretary, High Court Legal Services Committee, Chennai, on deputation basis, in the existing vacancy.

Thiru. C.Vijayakumar, Additional District Judge (Fast Track Court), Tenkasi, now functioning as Officer on Special Duty in Vigilance Cell of the High Court of Madras, Chennai, is transferred and posted on other duty as Additional Registrar-I (Vigilance), High Court of Madras, Chennai, vice Thiru.M.Saisaravanan, transferred.

Thiru. G.Sriramajeyam, Sessions Judge, Mahalir Neethimandram, Salem, is transferred and posted on other duty as Registrar (Special Cell), High Court of Madras, Chennai in the existing vacancy.

II

Thiru. M.Jothiraman, District Judge, functioning on other duty as Registrar (Judicial), High Court of Madras, Chennai, is transferred and posted as Special Judge, Special Court under TNPID Act, Chennai, in the existing vacancy.

Thiru. K.Ayyappan, District Judge, functioning on other duty as Director, Tamil Nadu Mediation and Conciliation Centre, High Court of Madras, Chennai, is transferred and posted as Additional District Judge, Chengalpattu, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED : 12.04.2021.**

**Sd/- C.Kumarappan
REGISTRAR GENERAL**

